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BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, AT PUNE

ORIGINAL APPLICATION NO. 57 OF 2023

IN THE MATTER OF:

PRAKASHBHAI PREMABHAI PATEL & ORS.

...APPLICANTS

VERSUS

STATE OF GUJARAT & ORS.

...RESPONDENTS



AFFIDAVIT OF RESPONDENT No. - 1

DISTRICT COLLECTOR, VALSAD

I, Kshipra S Agre , adult, having my office at Jilla Seva Sadan, Valsad, do hereby solemnly affirm and state on oath as under:

1. I am presently serving as Collector , Valsad. I have read copy of the application filed by the applicants and perused the record pertaining to the case as obtained by my office and am therefore conversant

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with the facts of the case. I am otherwise competent to swear the present affidavit.

2. The principal complaint in the application is regarding improper management of solid waste management by Bhagal, Dandi and Danti Gram Panchayat. Allegation is that the solid waste generated from the area falling within revenue limits of these panchayats is not being handled, treated and disposed of in accordance with provisions of the Solid Waste Management Rules, 2016.
3. I state that instructions came from the District Panchayat that immediate instruction has been issued to the Bhagal, Dandi and Danti Gram Panchayats for taking urgent remedial measures.
4. In deference to the directions, the Bhagal Gram Panchayat has taken the following steps to deal with the solid waste being generated daily:
 - (i) The electric vehicle will be purchased for door-to-door collection of domestic solid waste. The proposal has been approved by the Special Commissioner, Swach Bharat Mission. And due procedure of purchasing vehicles has been initiated.
 - (ii) A decision has been taken to award contract for door-to-door collection to a private entity, who shall utilizing its own vehicles collect the domestically generated daily solid waste.
 - (iii) Arrangement has been made with Gram Panchayat of Malvan Village, which is adjoining to Bhagal Village, the collected solid waste will be taken to Malvan Segregation shed and will be Segregated in accordance with the provisions of the Solid Waste Management Rules, 2016.
5. The Dandi Gram Panchayat has also taken following step on instruction to deal with the solid waste being generated daily:
 - (i) The procedure of purchasing electric vehicles for door-to-door collection of domestic solid waste has been started immediately as the proposal has been approved by the Special Commissioner, Swach Bharat Mission.



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- (ii) A decision has been taken to award contract for door-to-door collection to a private entity, who shall utilizing its own vehicles collect the domestically generated daily solid waste.
- (iii) Mean While Arrangement has been made with Gram Panchayat of Malvan Village, which is adjoining to Dandi Village, the collected solid waste from the Dandi village will be taken to Malvan segregation shed for Segregation the Solid waste in accordance with the provisions of the Solid Waste Management Rules, 2016.

6 Similarly, Danti Gram Panchayat has taken following steps to deal with the solid waste being generated daily:

- (i) Gram Panchayat owns one vehicles, which is presently used for door-to-door collection of domestic solid waste. The existing vehicle will be used efficiently so as to ensure collection of maximum amount of daily generated solid waste.
- (ii) Arrangement has been made with Gram Panchayat of Malvan Village, which is adjoining to Danti Village, to receive the solid waste collected by the vehicle of Danti Gram Panchayat at the segregation facility maintained by Malvan Gram Panchayat and thereafter process processing to solid waste in accordance with the provisions of the Solid Waste Management Rules, 2016.



7 I state that instructions came from the Office of Chief Officer Valsad for removal of legacy waste as under :-

- (i) The Approval was granted by Regional Commissioner of Municipality for removal of legacy waste , The M/s Mahavir Enterprise Bhavanagar has been given contract for removal of the Fresh Legacy waste and said company has started work from 02/10/2023 .and the total waste of 40,000 metric tons from which 26000 metric tons has been processed and 14000 metric tons at lays has lays at site and it is in due process .

- (ii) The Nagarpalika Valsad issued public notice on dated 26 /12 /2023 for inviting the tender for boundary wall of at the Dumping site .

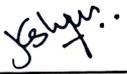
7. I assure continuous supervision over the steps implemented and proposed to be implemented by the Nagarpalika Valsad as well as Bhagal ,Dandi and Danti Gram Panchayats for collection of the daily generated solid waste and its processing in accordance with law.



DEPONENT

VERIFICATION

Verified at Valsad on this 12 day of January, 2024 that the contents of the above affidavit are true and correct, nothing stated therein is false and nothing material has been concealed therefrom.



DEPONENT

EXECUTED BEFORE ME


EXECUTIVE MAGISTRATE
DISTRICT VALSAD

